

the earliest and by what time the quota is expected to be completed?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) and (b) A statement indicating the total number of employees and the number of Scheduled Caste/Tribes out of them category-wise in each undertaking under the Ministry of Industry is laid on the Table of the House.

[Placed in Library. See No. LT-6119/83]

(c) Yes, Sir.

(d) Following are some of the constraints in filling up of reserved posts by SC/ST candidates:

(i) Non-availability of suitable candidates despite repeated advertisements exclusively for SC/ST candidates;

(ii) Bulk of vacancies are for persons who possess technical/professional qualifications. The undertakings are understood to be facing problems even in recruitment of suitable persons from general categories.

(iii) The SC/ST candidates are understood to be reluctant to join at remote places/areas where the Units are located due to lack of amenities/facilities.

Various steps are being taken by the PSUs to clear the backlog early in the recruitment of SC/ST. These steps inter-alia include (i) exclusive advertisements for recruitment of SC/ST candidates (ii) preference to SC/ST candidates by way of giving relaxation in age, qualifications, experience etc. and (iii) offering special scholarship for SC/ST candidates.

प्रधान मंत्री के अधीन विभागों में हिन्दी/अंग्रेजी का उपयोग

2936. श्री राम विलास पासवान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रधान मंत्री के अधीन मंत्रालयों/विभागों में राजभाषा अधिनियम की धारा 3(3) के उपबंधों

का क्रियान्वयन किया जा रहा है और यदि हां, तो गत एक वर्ष के दौरान कितने सामान्य आदेश जारी किए गए और उनमें से कितने आदेश हिन्दी तथा अंग्रेजी में जारी किए गए ;

(ख) गत एक वर्ष के दौरान कितने पत्र हिन्दी में प्राप्त हुए और उनमें से कितने पत्रों का उत्तर हिन्दी में दिया गया ;

(ग) मंत्रालयों/विभागों द्वारा कितने प्रकाशन पत्रिकाएं प्रकाशित की गईं और उनमें से कितने हिन्दी तथा अंग्रेजी में प्रकाशित किए गए ;

(घ) वर्ष 1968 के बाद कितने कार्यालय/संगठन स्थापित किए गए और उनमें से कितनों को आरम्भ से ही भारतीय नाम दिए गए और

(ङ) क्या सरकार ने उन अधिकारियों के विरुद्ध कोई कार्यवाही की है जिन्होंने राजभाषा अधिनियम की धारा 3(3) का उल्लंघन किया है ?

ग मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर : (क) से (ङ) प्रधान मंत्री जी के अधीन विभागों से जानकारी एकत्रित की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

H.M.T. Watches

2937. SHRI NAVIN RAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) the location of watch factories run by H.M.T. Ltd. in the country and the number of watches manufactured in each factory annually;

(b) whether there is any proposal to establish any more watch factories in the country;

(c) if so, where and when and the number of watches likely to be manufactured;

(d) the efforts being made to increase the export of HMT watches; and

(e) the value of HMT watches exported during the year 1982 and the names of the countries where there is demand of HMT watches?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) The location of HMT watch factories and their production is given below:—

Location of watch factory	No. of watches/watch component sets produced during 1981-82
Bangalore (Karnataka)	8,69,265
Srinagar (J&K)	4,40,000
Tumkur (Karnataka)	18,27,284

(b) and (c). A new watch factory is being set up by HMT Ltd. at Ranibagh (UP) for manufacture of 2 million watch component sets per annum. The production is planned to start in 1985.

(d) HMT is promoting export of watches through its wholly owned subsidiary, HMT (International), Indian Missions and International trade fairs.

(e) During 1982, HMT watches worth Rs. 141 lakhs were exported to various countries. Demand for HMT watches has been noticed in countries of West Asia, Bhutan, Hongkong and Singapore.

Progress, Price and Dealership of Maruti Cars

2938. SHRI NAVIN RAVANI:

SHRI CHINTAMANI JENA:

Will the Minister of INDUSTRY be pleased to state:

(a) the progress made in regard to the manufacturing of people's car by Maruti Udyog;

(b) when it is likely to come in the market for sale and the price fixed;

(c) whether the dealerships have been granted for the sale of car;

(d) if so, the names of the dealers;

(e) whether it is also a fact that dealership was already granted to some concerns about ten years back; and

(f) if so, their number and their position?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) and (b) Maruti Udyog Ltd. expects to commence production of passenger cars in December, 1983. The Company has initiated steps for purchase of plant and machinery, vendor development, recruitment and training of man-power, appointment of dealers and establishment of service facilities etc. The Company has estimated its sale price to be around Rs. 45,000/- exclusive of transportation costs and local taxes.

(c) No, Sir.

(d) Does not arise.

(e) and (f) Maruti Udyog Ltd. was established in February, 1981 and hence the question of having granted dealerships about 10 years ago by Maruti Udyog Ltd. does not arise.

Seminar on progress of electronics industry

2939. SHRI DAULATSINHJI JADEJA: Will the PRIME MINISTER be pleased to state:

(a) whether a seminar on the progress of electronics industry in the developing countries of South East Asia was held in New Delhi recently;

(b) if so, the names of the countries participated;

(c) the details of discussion held; and

(d) the decision taken for developing electronics industry in India and other countries?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Yes,